

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.201
C.P.(CAA)/72(AHM)2022 in
C.A.(CAA)/35(AHM)2022

Proceedings under Section 230-232

IN THE MATTER OF:

Ruparel Nets Pvt Ltd
Rupa Weave Pvt Ltd
Ruparel Plastics Pvt Ltd

.....Applicants

Order delivered on: 12/07/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Bhadesh Shah & Associates
For the Respondent :

CLARIFICATION ORDER

Reserve for order.

It is noted that the petitioner companies have not dealt with certain observations of Regional Director and Official Liquidator. On this account the matter was released for clarification.

The Ld. Counsel for the petitioner undertakes to ensure that replies of all the observations of Regional Director and Official Liquidator are placed on record.

List the matter for further consideration on 02.08.2023.

-Sd-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-Sd-

SHAMMI KHAN
MEMBER (JUDICIAL)

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